

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P No. 258/KB/2017

C.P No. 1095/16

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th August, 2017, 10.30 A.M

Name of the Company	Busetty Ram Mohan Rao &Anr (Busetty Jewellers Pvt. Ltd. & Ors) -Vs- Registrar of Companies, West Bengal		
Under Section	560(6) Struck off		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	Rahul Singh, Advocate	Petitioner	Rahul Singh. 10/18/2017.
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10-08-2017 – TP No.258/KB/2017 – CP No. 1095/16 – Busetty Ram Mohan Rao & Anr. (Busetty Jewellers Pvt. Ltd. & Ors.) Vs.- Registrar of Companies, West Bengal

ORDER

The Ld. Lawyer on behalf of the applicant is present.

The report from the Registrar of Companies, West Bengal has been called for but the same has not yet been received.

The petitioner is asked to take appropriate steps through the Registry so as to send notice to the ROC, West Bengal.

Fix on 28-08-2017.

MANORAMA KUMARI
MEMBER(J)